

RAJYA SABHA INTERNSHIP PROGRAMME-I

- 1. Name of the Scheme:** Rajya Sabha Internship Programme- I

- 2. Objective:** The program aims to give exposure to interested youth to the functions of Parliament, related rules and procedures, facilities and infrastructure so that they can equip themselves to help Parliamentarians. They would also be required to engage in Research on related topics. The program will select promising Interns from across India. By equipping them with the necessary skills and knowledge, the program seeks to nurture a new generation of trained professionals.

- 3. Eligibility:**
 - Must be Indian citizen.

- 4. Stipend and Travelling Allowance:**

Interns are eligible for the following financial support:

 - An Intern will be paid a consolidated stipend of Rs.25, 000/- per month.
 - Subject to the prevailing ceiling limit, one time to and fro economy class airfare/2nd tier AC train fare between airport or railway station nearest to the University/Institution/Hometown and Delhi will be reimbursed to the selected interns for joining the Internship. Further, 2nd tier AC train/economy class air fare and board/lodging expenses may be provided in case of travel outside Delhi as part of the internship program.

- 5. Deployment of Interns:** Interns will be provided orientation on the functioning of different Services/Sections/Units of the Secretariat and will be deployed in different Services/Sections of the Secretariat to enrich their understanding and to provide them hands on experience on their functioning.

- 6. Certificate of Internship:** A Certificate shall be issued to the Interns on satisfactory completion of the Programme.

- 7. Terms and Conditions:**
 - The Intern shall not work in any organization during the period of the Internship Programme.
 - The Intern will observe office discipline, punctuality and follow regular office timings during the period of Internship.
 - The Intern is required to hand over the relevant official papers/documents or any other official material/gazette/laptop, etc. given to her/him for doing official works after the completion of the Internship.
 - This is an Internship Programme; therefore, after completion of the Internship, the Intern shall not claim any employment in the Secretariat.
 - The Secretariat may terminate the engagement of an intern at any point as it deems fit, without assigning any reason. Decision of the Secretary-General shall be final in this regard.